

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 1763/2024 IA 1766/2024 In C.P. (IB)/2(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

NAME OF THE PARTIES: - IA 1763/2024 Abhijit Guhathakurta
V/s
Adeshwar Arcade Commercial Premises
Co-Operative Society Limited
IA 1766/2024 Abhijit Guhathakurta
V/s
M/S Kadam & Co.
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd.

Section: 60(5) Sec 60(5), Rule 11 of NCLT, 2016,19(2) U/s 7 of (IBC)

ORDER

IA.No.1763/2024: - Adv. Meghna Rajadhyaksha appeared for the Applicant through VC. None appeared for the Respondent. Registry is directed to issue a court notice to the Respondent intimating the next date of hearing, returnable on 12.06.2024. List this matter on **12.06.2024**.

IA.No.1766/2024: - Adv. Shantanu Tyagi appeared for the Applicant through VC. None appeared for the Respondent. This application has been filed by Applicant/RP seeking directions to Respondent No-1 and Respondent No-2 to furnish statutory audit reports for the Financial Years

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2016-2017 and FY 2017-2018. However, on a pointed query whether these auditors were appointed as Statutory Auditors under the Companies Act, he seeks time to place on record the appointment letter of the auditor. At his request, list this matter on **01.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

LAKSHMI GURUNG
Member (Judicial)